

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 18.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) No.65/230/2023
NAME OF THE COMPANY	Nirmanvridhi Constructions Pvt Ltd (Transferor Co.) and Eigen Ventures Pvt Ltd (Transferee Co.)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

ORDER

Present: Ld. Counsel Ms. Disha Agarwal for the Petitioner.

It is stated by the petitioner that IA has already been e-filed, but is yet to be listed. Let the IA be put up along with the CP. **Matter is adjourned to 30.05.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)